

दिये पद रक्षित करने का निदेश दे दिया है ?

इत्यात, ज्ञान और ईश्वर मंत्री (सरदार स्वयं सिंह) : (क) मिलाई इत्यात परि-
योजना में अब तक मर्ती किये गये श्रेणी २
और श्रेणी ३ के पदों पर अनुसूचित जातियों
के लोगों की संख्या ३३ है ।

अनुसूचित जातियों के कर्मचारियों को
दिये गये श्रेणियों की सूचना इस समय उपलब्ध
नहीं है क्योंकि श्रेणियों का बंटन इस भेदभाव
पर आधारित नहीं है ।

(ख) जी हां, अनुसूचित जातियों के
लिये पद रक्षित करने के, भारत सरकार
द्वारा समय समय पर जारी किये गये आदेशों
का निदेश दे दिया गया है ।

Establishment of State Bank of Kerala

2609. Shri Warior: Will the Minister of Finance be pleased to state:

(a) whether Government have received representations from shareholders of the Indo-Mercantile Bank Cochin, Ernakulam (Kerala State), regarding merging of the said Bank with the Travancore Bank Ltd.;

(b) whether there is any proposal to establish a State Bank of Kerala and merge the Indo-Mercantile Bank of Cochin with the former; and

(c) if so, what action has been taken in the matter?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):

(a) The All-Kerala Bank Employees Union has made certain representations suggesting the merger of the Indo-Mercantile Bank with the State Bank of India or with the Travancore Bank. A copy of a notice asking for a general body meeting of the Indo-Mercantile Bank to consider these proposals was forwarded by a private shareholder some time ago to the

Registrar of Companies, Travancore, and the Reserve Bank of India.

(b) No. A suggestion that all state-associated banks in Kerala might be amalgamated, so as to form a State Bank of Kerala was, however, received from the Union in May, 1957.

(c) As the merger or reorganisation of banks is a matter which has to be left to the managements and the shareholders, the question of any action being taken by the Government of India does not arise.

Income-tax cases in Orissa High Court

2610. Shri B. C. Prodhan: Will the Minister of Finance be pleased to state:

(a) how many cases of income-tax were admitted in the Orissa High Court during the year 1957; and

(b) the number of these cases disposed of uptill now?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):

(a) In Orissa High Court—9.

(b) Number of these cases disposed of uptill now—1.

Small Savings Scheme in Orissa State

2611. Shri B. C. Prodhan: Will the Minister of Finance be pleased to state the amount collected under the small savings scheme in Orissa State during the year 1958 so far?

The Minister for Revenue and Civil Expenditure (Dr. B. Gopala Reddi): Total net collections in the State of Orissa during the period January to end of August, 1958 amounted to Rs. 67 lakhs approximately.